

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2014

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Powergrid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent (s) : Mr. K. S. Dhingra for R-1
Mr. R.B.Sharma, Adv. For R-13
Mr. Bipin Gupta for R-3 to R-8.

ORDER

Heard the learned counsel appearing for the Appellant and the State Commission. The State Commission has also filed written submission.

Post the matter for further hearing on **19th November, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps